


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/11/2017 AT 10.30 AM

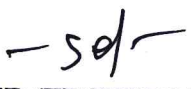
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL


APPLICATION NUMBER :  
PETITION NUMBER : TP (HC)/65 & 66/CAA/2017  
NAME OF THE TRANSFEROR : BREEZE HOTEL LTD  
NAME OF THE TRANSFERRE : BBCL BREEZE RESIDENCES PVT LTD  
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
1.	PAWAN JHABARI	Counsel for Petitioner.	

**ORDER**

Counsel for the Petitioner present. The report of the R.D. has been submitted.  
Counsel for the Petitioner prayed for time to make final submission. At request, time  
is enlarged. Put up on 30.11.2017 at 10.30 A.M.

  
MEMBER (TECHNICAL)  
ghk

  
MEMBER (JUDICIAL)